## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 85/73(4)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Kaku Motiram Raikhanghar

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. JAYESH. A.BUCH. ADVO.

PRTI.

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent:

Respondent not filed any reply.

Common Written submissions filed along with order of the Hon'ble High Court of Madhya Pradesh in CP 47/2017, 76/2017 to 145/2017, 153/2017 to 171/2017 by the petitioner.

Heard arguments of Learned Counsel for petitioner. None appeared for Respondent company.

Order reserved.

MANORAMA KUMARI MEMBER: JUDICIAL

Dated this the 19th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL